

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
Name of the corporate debtor: Transport Solutions India Private Limited; Date of commencement of CIRP: 02/03/2022; List of creditors as on: 10/09/2026

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	37,18,00,293	1	37,18,00,293	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	9,26,00,000	-	-	-	-	9,26,00,000	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	1	29,51,467	1	29,51,467	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	7,81,92,820	-	-	-	-	7,81,92,820	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
Total		4	54,55,44,580	2	37,47,51,760	-	-	17,07,92,820		

Annexure-1

Name of the corporate debtor: Transport Solutions India Private Limited; Date of commencement of CIRP: 02/03/2022; List of creditors as on: 10/09/2026

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

[illegible]

Annexure-2

Name of the corporate debtor: Transport Solutions India Private Limited; Date of commencement of CIRP: 02/03/2022; List of creditors as on: 10/09/2026

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered By guarantee	Whether related party?	% of voting share in CoC					
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			-	-				0.00%					

Annexure – 3

Name of the corporate debtor: Transport Solutions India Private Limited; Date of commencement of CIRP: 02/03/2022; List of creditors as on: 10/09/2026
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Pricipal Claimed	Interest claimed	Total Claimed	Principal admitted	Interest admitted	Total admitted	Whether related party?	% voting share in CoC					
1	Bank of Maharashtra	9,88,01,722	27,29,98,571	37,18,00,293	9,88,01,722	27,29,98,571	37,18,00,293	No	100.00%	Nil	Nil	Nil	Nil	Nil
1		9,88,01,722	27,29,98,571	37,18,00,293	9,88,01,722	27,29,98,571	37,18,00,293		100.00%	-				

Security Charge of Bank of Maharashtra:

- 1. Hypothecation of stocks/ book debts and other current assets.
- 2. Mortgage of Property comprising Land, Building, Plant & machinery at S. No 170, Plot No. D-1, Chakan-Talegaon Highway, Khalunmbre, Chakan-MIDC, Pune-410501
- 3. Hypothecation of goods purchased under LC

Personal Guarantee of -
a. Mr. Vijaykumar Rajnarain Singh
b. Mr. Anand Vijaykumar Singh
c. Mr Amit Vijaykumar Singh

Annexure – 4

Name of the corporate debtor: Transport Solutions India Private Limited; Date of commencement of CIRP: 02/03/2022; List of creditors as on: 10/09/2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Principal Claimed	Interest claimed	Total Claimed	Principal admitted	Interest admitted	Total admitted	Whether related party?	% voting share in CoC					
1	Transport Engineering Solutions India Pvt. Ltd (Tesi)	9,26,00,000	-	9,26,00,000	-	-	-	Yes	0.00%	Nil	Nil	Nil	9,26,00,000	Nil
1		9,26,00,000	-	9,26,00,000	-	-	-		0.00%	-			9,26,00,000	

Annexure – 5

Name of the corporate debtor: Transport Solutions India Private Limited; Date of commencement of CIRP: 02/03/2022; List of creditors as on: 10/09/2026

List of operational creditors (Workmen)

(Amount in ₹)

[illegible]

Annexure – 6

Name of the corporate debtor: Transport Solutions India Private Limited; Date of commencement of CIRP: 02/03/2022; List of creditors as on: 10/09/2026

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	-	Nil	
0				-	-					-	-	

Annexure – 7

Name of the corporate debtor: Transport Solutions India Private Limited; Date of commencement of CIRP: 02/03/2022; List of creditors as on: 10/09/2026
List of operational creditors (Government dues)

Sl. No.	Details of Claimant	Amount of claim received	Amount of claim admitted	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1	The Commissioner, Directorate of Commercial Taxes	29,51,467	29,51,467	No	0.00%	Nil	Nil	Nil	Nil	Nil
1		29,51,467	29,51,467					-		

Annexure – 8

Name of the corporate debtor: Transport Solutions India Private Limited; Date of commencement of CIRP: 02/03/2022; List of creditors as on: 10/09/2026
List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Amount of claim received	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Transport Engineering Solutions India Pvt. Ltd (Tesi)	7,81,92,820	Nil	Nil	Nil	Nil	Yes	Nil	Nil	Nil	7,81,92,820	Nil
1		7,81,92,820	-	-	-	-		-	-	-	7,81,92,820	

Annexure – 9

Name of the corporate debtor: Transport Solutions India Private Limited; Date of commencement of CIRP: 02/03/2022; List of creditors as on: 10/09/2026

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingence claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1			-	-		-	-	-	-	-	-	-	